## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 100(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY: M/s. Mr. S.P. Gupta & Ors. Vs. M/s. Packwell Manufacturing (Delhi) Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO	NAME	DESIGNA	ATION	REP	RESENTATION	SIGNATURE
2.	MS. NEHAKHU! MS. MEHAK S	PETHI	ADV ADV		RESPONDENT NO 1 to 7	Dely
3.	Mr. Nitesh	Jain,	Adv			11
4.	r. Anit Dh	51	01		Per	Mees

## **ORDER**

Learned counsel for the parties are present. Learned counsel have made a joint request to the effect that C.P. Nos. 128(ND) 10 & 04(ND) 10 are subjudice before court No. 3. They have proceeded to state that these two matters including C.P. Nos. 85(ND) 12 and 100(ND) 14 involve common questions of law and, therefore, need to be heard and determined by the same Bench. Taking into consideration the joint request of the learned counsel for the parties, the petitions be placed before the Hon'ble President, NCLT for soliciting further future directions of his Lordship.

Place on 05.10.2016

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)